

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 10th of January, 2024

NO.HC.VII-84(Pl.I)/2020/315/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers to attend a "***One-day Legal Workshop on Compensatory Measures in Wildlife Crime Cases***" scheduled to be held on **25-01-2025** at the Judicial Academy, Assam from **10:00 A.M. to 04:30 P.M.**

Sl. No.	Name of the Officer	Designation
1	Shri Gautam Baruah	District and Sessions Judge, Kamrup, Amingaon
2	Shri Nogen Senabaya Deori	District and Sessions Judge, Udalguri
3	Smti Nirmali Talukdar	District and Sessions Judge, Kokrajhar
4	Smti Moushumi De	District & Sessions Judge, Bongaigaon
5	Shri Naim Uddin Ahmed	District & Sessions Judge, Baksa
6	Smti Bobita Kshetry	District & Sessions Judge, Biswanath
7	Smti Sangeeta Gogoi Bora	District & Sessions Judge, Dibrugarh
8	Shri Kaushik Hazarika	District & Sessions Judge, Dhemaji
9	Shri Yusuf Azaz	Addl. District & Sessions Judge, Barpeta
10	Shri Rupak Rajak	Addl. District and Sessions Judge, Chirang
11	Shri Narayan Kuri	Addl. District and Sessions Judge, Cachar
12	Smti Alhaj Sabeena Mazumdar	Addl. District and Sessions Judge (FTC), Darrang, Mangaodoi
13	Shri Rajesh Kumar Todi	Addl. District and Sessions Judge, Goalpara
14	Shri Nur Muhammad Abdullah Ahmed	Addl. District and Sessions Judge, Golaghat
15	Smti Ranjita Agarwalla	Addl. District and Sessions Judge, Jorhat

16	Shri Sushil Kumar Kabra	Addl. District and Sessions Judge No. 1, Kamrup (M)
17	Shri Nishanta Goswami	Addl. District and Sessions Judge No. 2, Kamrup (M)
18	Shri Abhijeet Kumar Baruah	Addl. District and Sessions Judge, Kamrup
19	Dr. Taznara Khan	Addl. District and Sessions Judge (FTC), Lakhimpur
20	Shri BhupenKumar Nath	Addl. District & Sessions Judge, FTC, Abhayapuri
21	Smti Tripti Ari	Addl. District and Sessions Judge, Sribhumi
22	Shri Nilkamal Das	Addl. District and Sessions Judge No. 2, Nagaon
23	Shri Debashish Saikia	Addl. District and Sessions Judge, Sivasagar
24	Shri Abdul Mazid Md. Mahiuddin	Addl. District and Sessions Judge (FTC), Sonitpur
25	Shri Anil Kumar Basfor	Addl. District and Sessions Judge (FTC) No. 1, Margherita, Tinsukia
26	Shri Nurjamal Haque	Addl. District and Sessions Judge (FTC) No. 2, Tinsukia
27	Shri Misbhaul Hassan Ansari	Addl. District and Sessions Judge, Morigaon
28	Dr. Partha Sarathi Bhattacharjee	Addl. District and Sessions Judge, (FTC) Morigaon

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

By Order,
Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No.HC.VII/84(Pt.I)/2020/316/A

Dated: 10-01-2025

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules .

3. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District and Sessions Judge,
Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Chirang / Darrang /
Dhemaji / Dibrugarh / Goalpara / Golaghat / Jorhat / Kamrup (M) /
Kamrup / Kokrajhar / Lakhimpur / Morigaon / Nagaon / Sivasagar /
Sonitpur / Tinsukia / Udalguri .

(He/She is requested to inform all the concerned Judicial Officers under his/her control about this notification) .

6. The nominated Judicial Officers.
 - a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at judicialacademyassam@gmail.com on or before **18-01-2025** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

- b. **Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.**
 - c. **The nominated officers are to arrange for accommodation and food for the staff accompanying them, if any.**

7. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

8. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.

9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak,
Gauhati High Court, Guwahati for his Lordship's kind information.

10. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

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10-01-2025
REGISTRAR (JUDICIAL)